

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 118

IA(COMPANIES.ACT)/4(CH)2022
COMP.APPL/ 223(CH)2022
And
CP No. 85/Chd/Hry/2021

IN THE MATTER OF:

Rohan Tandon & Ors

...

Petitioner

Versus

**Bottle Openers Digital Solution
Pvt. Ltd. & Ors.**

...

Respondent

Under Section: 241, 242, 213 CA 2013 & 49,
Rule 11 of NCLT

Order delivered on 19.07.2024

Due to non-availability of Sh. Umesh Kumar Shukla, Hon'ble Member (Technical)-on the medical grounds, the present matter is re-notified to 13.08.2024.

Sd/-

Court Officer

Mamta

19.07.2024